

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 30th April, 2021

No. HCM/A-24/80-Estt.(III)A/

In view of the suspension of all activities and movement of persons in Greater Imphal by the Government of Manipur vide order dated 29th April, 2021 to prevent the spread of COVID -19, the ongoing Personal Assessment Tests/ Interviews for recruitment to the posts of Court Attendant/ Farash/ Orderly/ Chowkidar/ Lawn Attendant are postponed until further orders, which will be intimated via the High Court's website.

Candidates are requested to remain vigilant in this regard.

Sd/-

**(PH. JAPAN SINGH)
I/C REGISTRAR (ADMN.)
HIGH COURT OF MANIPUR**

Endt. No. HCM/A-24/80-Estt.(III)A/ **89555-65**

Imphal, the 30th April, 2021

Copy to:-

1. The Registrar (Judl.)/Registrar Vigilance, High Court of Manipur.
2. All Jt. Registrars, High Court of Manipur.
3. All Deputy Registrars, High Court of Manipur.
4. The Principal Private Secretary to Hon'ble the Chief Justice, High Court of Manipur.
5. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir, Judge, High Court of Manipur – *for kind information to His Lordship.*
6. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
7. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, Judge, High Court of Manipur – *for kind information to His Lordship.*
8. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur – *for kind information to His Lordship.*
9. The Private Secretary to Registrar General, High Court of Manipur.
10. The System Analyst, High Court of Manipur.
He is requested to upload the same to the Official Website of this Registry
11. Notice Board/Concerned File/Order Book/Guard file.

H. Japan Singh
I/C REGISTRAR (ADMN.) **30/4/21**
HIGH COURT OF MANIPUR